

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:754
ANSWERED ON:27.02.2015
REPUBLIC DAY ADVERTISEMENT
Jayadevan Shri C. N.;Owaisi Shri Asaduddin

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his Ministry has issued advertisement in the newspaper on the celebration of Indian Republic Day omitting the amended version of Preamble of Constitution of India; and

(b) if so, the details thereof and the reasons thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING
(COL RAJYAVARDHAN RATHORE (Retd.))

(a) and (b) Ministry of Information and Broadcasting has released advertisement with six (6) designs on the occasion of the Republic Day, 2015. In one of the designs, the calligraphic copy of the original Preamble to the Constitution, as adopted on 26th January, 1950, has been used.

The photograph of the original calligraphic representation of the Preamble to the Constitution has been used in the background as a water-mark for enhancing the aesthetic and artistic value. The calligraphic representation has been sourced from the website of the Parliament Museum, New Delhi. The Calligraphic representation and decorated Preamble as available in the Parliament Museum is the only such decorated copy till date. The intention of using it as a watermark was only to enhance the aesthetic value of the design.